

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/021/00377/2019

HYDERABAD, this the 6th day of October, 2020.



**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

1. Mr. B. Rahula S/o B.Jagan Mohan,
Aged about 36 years, Occ : Chief Ticket Inspector,
O/o Chief Ticket Inspector/General/SC,
S.C.Railway, Secunderabad Division-500 025.
2. Mr. N. Lakshmi, Aged about 36 years,
Occ : Chief Ticket Inspector,
O/o Chief Ticket Inspector/General/SC,
S.C.Railway, Secunderabad Division-500 025.
3. Mr. R. Anuradha, Aged about 38 years,
Occ : Travelling Ticket Inspector,
O/o Chief Ticket Inspector/General/SC,
S.C.Railway, Secunderabad Division-500 025.Applicants

(By Advocate : Mr.K.Sudhaker Reddy)

Vs.

1. Union of India, Ministry of Railways,
Rep. by its General Manager, South Central Railway,
Rail Nilayam, III Floor, Secunderabad-500 071.
2. The Senior Divisional Commercial Manager,
Secunderabad Division, S.C.Railway,
Sanchalan Bhavan, I Floor, Secunderabad-500 071.
3. The Senior Divisional Personnel Officer/SC,
Secunderabad Division, S.C.Railway,
Sanchalan Bhavan, IV Floor, Secunderabad-500 071.
4. Mr.L.P.Singh,
Chief Ticket Inspector,
O/o Chief Ticket Inspector/General/SC,
S.C.Railway, Secunderabad Division-500 025.Respondents

(By Advocate : Mrs.Vijaya Sagi, SC for Railways)

ORAL ORDER
(As per Hon'ble Mr.B.V.Sudhakar,Administrative Member)



Through Video Conferencing:

2. Mr.K.Sudhakar Reddy, leaned counsel for the applicant filed letter dated 03.10.2020 stating that the applicant is not pressing the OA and requests for permission to withdraw the Original Application. Permission granted.
3. Original Application is accordingly dismissed as withdrawn. No order as to costs.

(B.V.SUDHAKAR) (ASHISH KALIA)
ADMINISTRATIVE MEMBER **JUDICIAL MEMBER**

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